

BENCH-I**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal.No.652/KB/2017

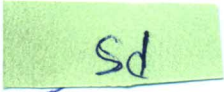
**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M**

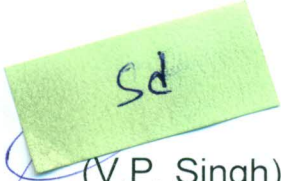
Name of the Company	Kamakshya Prasad Pradhan -Vs-ROC, Orissa		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

None from both sides are present.

List on 03.04.2018.


(Jinan K.R.)
Member (Judicial)


(V.P. Singh)
Member (Judicial)